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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

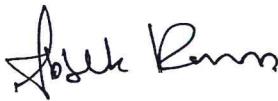
PETITION NUMBER : TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR : BREEZE HOTEL LTD

NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD

UNDER SECTION : 230

S.No. Name (in Capital)	Represented by	Signature
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1) Pawan Shabash.	For Transferor Transferee Companies	
2) Abhishek Raman		

ORDER

Counsel for Applicant present and he is directed to file affidavit in order to satisfy the objections of the Regional Director. Counsel for Applicant has filed an affidavit deposing that the consent affidavits of the unsecured creditors in relation to the demerged as well as resulting company are obtained; the same are placed on record.

Put up on 24.01.2018 at 10.30 A.M.

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**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

ghk